## HIGH COURT OF DELHI: NEW DELHI

No.536/RG/DHC/2021 Dated:19.08.2021

## **OFFICE ORDER**

## SUBJECT: <u>SYSTEM OF HEARING OF CASES BEFORE THE DELHI HIGH</u> <u>COURT WITH EFFECT FROM 31.08.2021.</u>

In partial modification of this Court's Office Order No. 471/RG/DHC/2021 dated 12.08.2021, the Hon'ble Full Court has been pleased to order that physical hearings in this Court shall resume from 31.08.2021.

Suitable number of Benches of this Court, for physical hearings, shall be constituted as per the directions of Hon'ble the Chief Justice while the remaining Benches shall continue to take up the matters through videoconferencing, as per the existing system of listing of matters. All other pending routine/ non-urgent matters listed before this Court till 03.09.2021 shall stand adjourned *en bloc*, as already notified vide this Court's Office Order No. 471/RG/DHC/2021 dated 12.08.2021.

The courts of Registrar and Joint Registrar (Judicial) of this Court shall take up all the matters as per their respective cause lists w.e.f. 31.08.2021. A roster shall also be prepared for the said courts in such a manner that every Registrar/ Joint Registrar (Judicial) holds physical court on alternate days w.e.f. 31.08.2021 while the others continue to hold courts through video-conferencing, as per the existing arrangement, on non-physical days.

On physical hearing days, the Courts shall permit hybrid/video conferencing hearing where a request to such effect is made by any of the parties and/ or their coursel.

By Order, Sd/-(Manoj Jain) Registrar General

Endst. No. 537-568/RG/DHC/2021

Dated:19.08.2021

Copy forwarded for information & necessary action, if any, to:-

- 1. The Secretary General, Supreme Court of India, New Delhi
- 2. The Registrar Generals of all the High Courts in India.
- 3. The Secretary, Govt. of India, Ministry of Home Affairs, New Delhi
- 4. All Principal District & Sessions Judges, Delhi.
- 5. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi, with the request to circulate the Office Order to all the Principal Judges, Family Courts.
- 6. The Principal Secretary (Law, Justice & L.A), Govt. of N.C.T. of Delhi
- 7. The Secretary, Bar Council of India, New Delhi
- 8. The Secretary, Bar Council of Delhi, New Delhi
- 9. The Secretary, Supreme Court of India Bar Association, New Delhi
- 10. The Secretary, Delhi High Court Bar Association, New Delhi
- 11. The Member Secretary, Delhi Legal Services Authority (DLSA), Patiala House, New Delhi.
- 12. The Member Secretary, Delhi High Court Legal Services Committee, Delhi High Court.
- 13. The Commissioner of Police, Delhi Police, Delhi.
- 14. The Director (Academics), Delhi Judicial Academy, Delhi.

- 15. The Director of Prosecution, CBI, Block No. 3, II Floor, CGO Complex, Lodhi Road, Delhi.
- 16. The Director of Prosecution, Directorate of Prosecution, Tis Hazari, Delhi.
- 17. The Director General Narcotics Control Bureau, West Block, I Wing-5, Sector- 7, R.K. Puram, Delhi.
- 18. The Superintendent Jail, Tihar/Rohini/Mandoli, Delhi.
- 19. The Secretary, Delhi Bar Association, Tis Hazari, Delhi
- 20. The Secretary, Bar Association, New Delhi Courts, Patiala House, New Delhi
- 21. The Secretary, Bar Association, Karkardooma Courts, Shahdara, Delhi
- 22. The Secretary, Bar Association, Rohini Courts, Rohini, Delhi
- 23. The Secretary, Bar Association, Dwarka Courts, Dwarka, New Delhi
- 24. The Secretary, Bar Association, Saket Courts, Saket, New Delhi.
- 25. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice / All Registrars/ OSDs/ Coordinator (DIAC).
- 26. All Joint Registrars/Deputy Registrars/Assistant Registrars/Deputy Controller of Accounts/ Assistant Registrar (Library)/Joint Director (IT).
- 27. The Joint Registrar, Registrar General's Secretariat
- 28. Private Secretaries to all Hon'ble Judges.
- 29. All Admn. Officers (Judicial) / Court Masters/ Branch In-charge/Librarian.
- 30. P.A. to Registrar (IT) with the request to arrange to upload the Office Order on the website of this Court.
- 31. Copy to be displayed on the Notice Board.
- 32. Guard file.

(Geetha Gopinathan) Joint Registrar (RG Secretariat)